

1	2	3	4
21.	Skyline Marines, 627-Anna Salai, Madras-6	2 Tuna longliners (40-55 M)	Panama
22.	Bobsun Impex (P) Ltd., J-21, Mandir-marg, Saket, New Delhi-110017.	4 Tuna Purse Seiners (23-37 M)	Thailand
23.	Kalyan Sea Foods (P) Ltd., 6-3-596/77/10-Naveen Nagar Colony, Hyderabad-4.	2 Stern trawlers (36-46 M)	Panama
24.	Appu International (P) Ltd., 75/42, Punjabi Bagh, New Delhi-110026.	4 Tuna Purse Seiners (45-50M)	Thailand
25.	Alley Fisheries (P) Ltd., 1784-Kalan Mahal, Daryaganj, New Delhi-2.	1 Stern trawlers (44.13 M)	South Korea
26.	Pandian Fisheries (P) Ltd., No. 1, Govindan Street, Ayyovoo Colony, Aminji Karai, Madras-29.	2 Tuna longliners (40-55 M)	Panama
27.	Shital Fisheries (P) Ltd., 6-3-252/2/1, Erramanzil, Hyderabad-500482.	2 Stern Trawlers (36-46 M)	Panama
28.	Lewis and Lewis Fisheries (India) Pvt., Ltd., D-95, Industrial Estate, Rajajinagar, Bangalore-560044.	1 Squid and Tuna Vessel 1 Squid and Tuna longliner 1 Carrier cum Tuna longliner, Squid jigger 1 Squid and Spear Fish drift net fishing and gill netting	Japan

Allocation under National Fishermen Welfare Fund to Orissa

9306. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government are operating a National Fishermen Welfare Fund;

(b) if so, the funds released to Orissa during the last financial year;

(c) whether Government are aware of the miserable condition of the fishing industry operating off the Orissa Coast;

(d) if so, whether Government propose to allot some funds to assist unemployed fishery workers; and

(e) if not, whether Union Government propose to recommend to the banks and other financial institutions to assist the idle fishing units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Yes, Sir.

(b) During the last financial year (1987-88) Central Government have released an amount of Rs. 3,20,600 as subsidy for development of one model fishermen village in Orissa.

(c) There is no report available with the Government regarding the miserable

condition of the fishing industry operating off Orissa coast.

(d) and (e). Do not arise.

Review of Poultry Policy

9307. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of AGRICUL-
TURE be pleased to state :

(a) whether Union Government propose to review the existing policy on poultry farming; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir.

(b) Does not arise.

Geological Survey of Krishna and Godavari

9308. SHRI V. SOBHANADREES-
WARA RAO :
SHRI B. B. RAMAIAH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the National Mineral Development Corporation/Geological Survey of India has undertaken a survey programme in Krishna and Guntur Districts of Andhra Pradesh; and

(b) if so, the details of the survey ?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR) : (a) and (b). Yes Sir. The Geological Survey of India as lead Agency in collaboration with National Mineral Development Corporation Limited and Mineral Exploration Corporation Limited carried out assessment of diamond resources in parts of Krishna district during 1980 to 1987 under National Diamond Project. GSI is also continuing exploration for diamonds on the right bank of Krishna river in Guntur district.

The exploration included testing of gravel beds for diamond incidence on the left bank of Krishna river in Chandralapadu-Kodavatikallu-Patempadu, Veladipalem areas of Nandigama Taluq in Krishna

district. The work is being continued on the right bank of Krishna river, in Kolluru area of Sattanapalle Taluq, Guntur district. The GSI has also carried out Systematic geological mapping of the hard rock area in Guntur and Krishna districts.

Import of Danitol

9309. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to import Danitol to control White Fly and Heliothis which are causing unprecedented losses to the cotton growers in Prakasam, Guntur and Krishna Districts of Andhra Pradesh and some parts of Karnataka; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir.

(b) Danitol, which is a trade name for an insecticide known as "Fengrothrin". has been provisionally registered under the Insecticides Act, 1968 for generation of scientific data regarding its safety and bio-efficacy. The applicant would be able to manufacture or import the same, as the case may be, after the bio-efficacy and safety parameters have been determined and the applicant has been granted a regular registration under the Act.

Water Connections in DDA Quarters of Seemapuri, Delhi

9310. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any representation regarding water connections has been received from the residents of the Delhi Development Authority Quarters, New Seemapuri Delhi-32.

(b) if so, the details thereof; and

(c) the action by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT